

SPECIAL BENCH
COURT - II

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/340(KB)2022
IA(I.B.C)/316(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS MANISH KUMAR (PERSONAL GUARANTOR OF ARYAVRAT TRADING PVT LTD)
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

Mr. Dripto Majumdar, Adv.] For the Personal Guarantor
Mr. Sumit Biswas, Adv.]
Ms. Rajashree Bhowmick, Adv.]
Mr. Chandan Mohanta, Adv.]

Ms. Tripti Agarwal, RP] For the Resolution Professional

ORDER

1. Ld. Counsel/Authorised Representative for the parties present.
2. Ld. Authorised Representative Ms. Tripti Agarwal appearing on behalf of RP submits that Report has been filed.
3. Ld. Counsel appearing on behalf of personal guarantor to file its response, if any, within a period of one week.
4. Post this matter thereafter for arguments on **21.03.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.